

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/795/Admn./2023/51

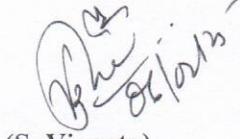
Dated: 06th February, 2025

OFFICE ORDER

In supersession of NGT Office Order of even no. dated 06.02.2025, Sh. Rajesh Kumar Agarwal, Registrar, NGT, CZB, Bhopal is hereby relieved of his duties with effect 10.02.2025 (FN), to take up his new assignment.

The rest of the contains of the order dated 06.02.2025 shall remain the same.

This issues with the approval of the Competent Authority.



(S. Vineeta)

Registrar General



To,

Sh. Rajesh Kumar Agarwal
Registrar, NGT, CZB, Bhopal

Copy to: -

1. The Registrar General, Hon'ble High Court of Madhya Pradesh, Jabalpur
2. The Economic, Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
3. Additional Secretary, Govt. of Madhya Pradesh, Law & Legislative Affairs Department, Vindhyanchal Bhawan, Bhopal
4. The Divisional Head, Policy & Law Division, Ministry of Environment, Forests, & Climate Change, IPB, Jor Bagh, New Delhi – 110003
5. Deputy Registrar, NGT, CZB, Bhopal
6. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
7. DDO, NGT (PB), New Delhi
8. PS to Hon'ble Chairperson.
9. PA to Ld. Registrar General, NGT (PB), New Delhi
10. PA to Ld. Deputy Registrar, NGT, NGT (PB), New Delhi
11. PA to Ld. Assistant Registrar, NGT, NGT (PB), New Delhi
12. RTI Cell, NGT (PB), New Delhi
13. Computer Section for updation on NGT website
14. Guard file (Admin)

(S. Vineeta)

Registrar General